

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**COMPANY APPEAL(AT) NO.152 OF 2019**

**IN THE MATTER OF:**

Sudama Chemtech Private Limited & Anr

Appellants

Vs

Girish Jetly & Anr

Respondents

**For Appellant:-** Mr. Mohit D Ram, Ms Monisha Handa, Ms. Anannya Ghosh,  
Advocate.

**For Respondents:** - Mr. Ketvr J. Shah, PCS.

**ORDER**

**17.09.2019** - Pleadings are complete. Admit.

2. Process the appeal for final hearing on **22<sup>nd</sup> October, 2019**.

(Justice Bansi Lal Bhat)  
Member (Judicial)

(Mr. Balvinder Singh)  
Member (Technical)

BM/NN